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क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 389 /NGT-184/OA-30/2022/2024

दिनांक 28/5/2024

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Action Taken Report on behalf of UPPCB, in compliance of Hon'ble NGT order passed on 20.05.2024 in the matter of Afsar Ali vs State of U.P. & Ors. in MA in disposed of case No. 48/2022 in OA No. 30/2022.**

Respected Sir,

With reference to the above-mentioned subject in compliance of Hon'ble National Green Tribunal, order dated 20.05.2024 Afsar Ali vs State of U.P. & Ors. in MA in disposed of case No. 48/2022 in OA No. 30/2022. Action taken report is hereby submitted for kind perusal and necessary action please.

**Enclosure: As above.**

Yours Sincerely

  
(Vikas Mishra)  
Regional Officer

**Copy to:**

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**Action Taken Report on behalf of UPPCB, in compliance of Hon'ble NGT order passed on 20.05.2024 in the matter of Afsar Ali vs State of U.P. & Ors. in MA in disposed of case No. 48/2022 in OA No. 30/2022.**

**1. Background: -**

In the matter of Afsar Ali vs State of U.P. & Ors. [MA in disposed of case No. 48/2022] in OA No. 30/2022, Hon'ble NGT has passed order on 20.05.2024. The operative part of the order is reproduced as follows: -

*"...11. We find that the above report clearly shows that legacy waste has not been remediated properly in as much as details as to how it was disposed, as processed and disposed of not given. With regard to the pond also, specific details have not been given.*

*12. At this stage, Executive Officer, Dasna, present in person, seeks further a week's time to place on record the requisite material. Regional Officer, Uttar Pradesh Pollution Control Board also sought similar time to place on record Action Taken Report with specific timelines for remedial measures....."*

**2. Compliance and action taken: -**

- In compliance of said direction, a letter was issued to Executive Officer, Nagar Panchayat Dasna by UPPCB on dated 21.05.2024 for providing details in regard to disposal/processing of legacy waste near pond, copy of same is annexed as **Annexure-I**.
- In reply to above, a letter was received from Nagar Panchayat Dasna vide e-mail dated 28.05.2024, copy of same is annexed as **Annexure-II**.
- In compliance to above direction issued by Hon'ble NGT vide order dated 20.05.2024, inspection of site was carried out on 25.05.2024 in presence of Shri Rohit Kumar, Executive Officer, Nagar Panchyat Dasna, Ghaziabad. On the basis of facts found during visit and information provided by Executive Officer, Nagar Panchyat Dasna, the findings are given below-

- (i) It was informed by Executive Officer, Nagar Panchyat Dasna, Ghaziabad that the work of disposal of the legacy waste from the site in question was awarded to M/s Mukesh Earth Movers & Contractors having its registered office at C-27, Indirapuri, Loni, Ghaziabad. Accordingly, work was started from 20.11.2023 and got completed on dated 18.12.2023. The estimated quantity of the legacy waste was reported to be about 9026.17 MT.
- (ii) As per information provided by Executive officer, Dasna vide letter dated 28.05.2024, working agency M/s Mukesh Earth Movers & Contractors had processed the legacy waste by adopting bio-mining (bio-remediation) process, detailed project report of Bio-Mining (Bio-Remediation) process provided by Nagar Panchyat, Dasna is attached with letter dated 24.05.2024.
- (iii) It was informed that after processing of legacy waste, disposal of residual waste/rejects i.e. C&D Waste, RDF, Fine Earth/Dust and inert was carried out as following manner-
- A- Refused Derived Fuel (RDF) approx. 1808 MT was given by working agency M/s Mukesh Earth Movers & Contractors to M/s Bijendra Energy & Research, situated at Khasra No. 463 near village Bhoor Baral, Delhi Road Meerut for co-processing in waste to Energy Plant as fuel. Copy of certificate of co- processing of RDF issued by Bijendra Energy & Research is annexed with letter dated 24.05.2024 of Nagar Panchayat, Dasna.
- B- C&D Waste approx. 2075 MT and inert- approx. 1083 MT was utilized by Nagar Panchayat Dasna, Ghaziabad for making approach road from Devi temple road up to processing site.
- C- Fine Earth/dust approx. 4060 MT was utilized by Nagar Panchayat Dasna, Ghaziabad in own parks and surplus was given to local farmers.

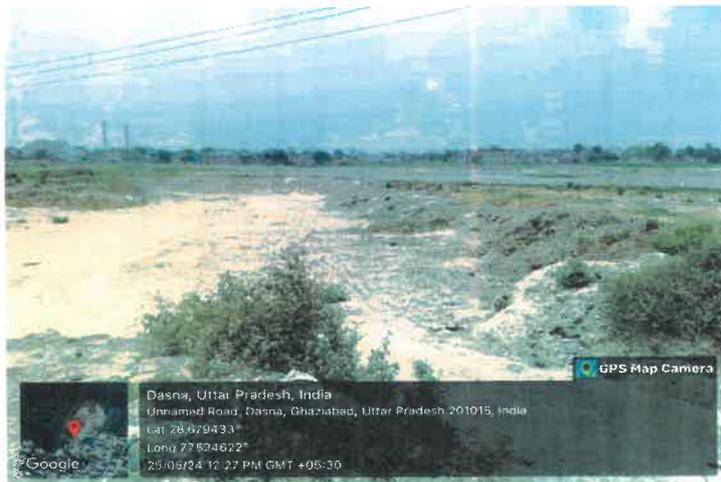
*Am* *replied*

- (iv) It has been reported that after completion of work the plant machinery was removed from the site. During inspection on dated 25.05.2024, neither any plant machinery concerned with Bio mining process nor any legacy waste was found at the site in question, photographs taken during inspection is as below:



Legacy waste site

- (v) During visit it was observed that a temporary kachha drain has been constructed around the pond which carries the domestic effluent coming from nearby area of the pond which is connected to main drain leading to Dasna Drain.
- (vi) During visit no domestic effluent coming from the said area was meeting to pond and pond was found in dry condition completely, which needs de-silting work. The photograph taken during visit is given below: -



Pond -1

*Am* *vijay*

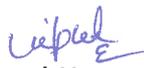
- (vii) It was informed that a proposal under Amirt Sarovar scheme for rejuvenation of said pond by work of construction of drain, wire fencing and the pathway around the pond has been submitted with Government which is under consideration. Further work order for setting up of the 100 KLD Sewage Treatment Plant (STP) to treat domestic effluent generated from nearby area of the pond is also issued.
- (viii) In view of above observations made during visit, a letter has been sent to Executive Officer, Nagar Panchayat, Dasna by UPPCB on dated 28.05.2024 for providing necessary information regarding action plan of rejuvenation of pond and municipal solid waste disposal system, copy of said letter is annexed as **Annexure-III**.

### 3. Recommendation: -

1. Nagar Panchyat Dasna, Ghaziabad should convert the temporary kachha drain into Pucca drain for carrying of domestic effluent coming from nearby area of the pond so that there may be no possibility of water logging / mixing into the pond and nearby area.
2. Nagar Panchayat Dasna should ensure to install STP as proposed within stipulated time period.
3. Nagar Panchayat Dasna should submit action plan to ensure scientific disposal of Municipal Solid Waste generated from Nagar Panchyat Dasna, as per MSW Rules, 2016.

The above report is submitted for kind perusal and necessary action please.

  
(Anshul Sharma)  
AEE

  
(Vipul Kumar)  
AEE



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppqb.com, e-mail:roghaziabad@uppqb.in

संदर्भ संख्या : 301/NGT-135/2024

दिनांक 21/05/2024

सेवा में,

अधिशासी अधिकारी  
नगर पंचायत, डासना,  
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 30/2022 (एम०ए० संख्या 48/2022) अफसर अली बनाम स्टेट ऑफ यू०पी० में पारित आदेश के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 30/2022 (एम०ए० संख्या 48/2022) अफसर अली बनाम स्टेट ऑफ यू०पी० में पारित आदेश का संदर्भ ग्रहण करने का कष्ट करें। तत्कम में संदर्भित प्रकरण पर तालाब के पास एकत्रित लिगेसी वेस्ट की मात्रा, निस्तारण की स्थिति, कार्यदायी संस्था का नाम तथा प्रोसेसिंग के पश्चात जनित अपशिष्टों का नगरीय ठोस अपशिष्ट (प्रबन्धन) नियम, 2016 के अनुरूप निस्तारण व प्रयोग आदि के सम्बन्ध में सूचनाएँ वॉछित है।

अतः आपसे अनुरोध है कि उपरोक्त के सम्बन्ध में सूचनाएँ साक्ष्य सहित इस कार्यालय को यथाशीघ्र प्रेषित करने का कष्ट करें, जिससे कि मा० अधिकरण द्वारा पारित आदेश के क्रम में अग्रिम आवश्यक कार्यवाही की जा सकें।

भवदीय

क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-18, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108  
मुख्यालय : TC-12V, विमूति खण्ड, गोमती नगर, लखनऊ 226010

Amesure-2

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**कार्यालय नगर पंचायत ड़ासना जनपद-गाजियाबाद**

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 293/न0प0डा0/24-25

दिनांक-24/05/24

सेवा में,

क्षेत्रीय अधिकारी  
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,  
जनपद-गाजियाबाद

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-30/2022 (एम0ए0 संख्या-48/2022) अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया आपके कार्यालय के पत्र संख्या-301/NGT-135/2024 दिनांक-21 मई 2024 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसमें सन्दर्भित प्रकरण पर तालाब के पास एकत्रित लिगेसी वेस्ट की मात्रा, निस्तारण की स्थिति, कार्यदायी संस्था का नाम तथा प्रोसेसिंग के पश्चात जनित अपशिष्टों का नगरीय ठोस अपशिष्ट (प्रबन्धन) नियम 2016 के अनुरूप निस्तारण व प्रयोग आदि के सम्बन्ध में सूचना चाही गई है। उक्त चाही गई सूचना निम्नवत् है-

यह है कि नगर पंचायत ड़ासना मे वार्ड न0 13 में कमले के पास सरकारी टांसफार्मर से तालाब तक लिगेसी वेस्ट अनुमानित 9026 मैट्रिक टन के निस्तारण हेतु अवर अभियन्तानगर पंचायत ड़ासना / सहायक अभियन्ता सी0एण्ड डी0एस0के द्वारा अंकन 38.23 लाख रुपया की डीपीआर तैयार की गई । उक्त डी0पीआर0 के सापेक्ष विज्ञप्ति दिनांक 09.10.2023 समाचार पत्रों में प्रकाशित कर ई निविदा दिनांक 14 नवम्बर 2023 तक आमन्त्रित की गई थी प्राप्त निविदाओं में L-1 मैसर्स मुकेश अर्थ मूवर्स एड कांटेक्टर को स्वीकृत कर दिनांक 16.11.2023 को कार्यदेश निर्गत किया गया था। कार्यदायी संस्था द्वारा कार्य करने से पूर्व विस्तृत कार्य योजना प्रस्तुत की गई जिसमे उल्लेख किया गया कि लिगेसी वेस्ट के निस्तारण हेतु बायो माइनिंग विधि का प्रयोग किया जायेगा ( रिपोर्ट संलग्न है ) कार्य प्रारम्भ करने के उपरान्त साईट पर उपलब्ध सी एण्ड डी0 वेस्ट जिसकी मात्रा लगभग 2000 मैट्रिक टन देवी मंदिर रोड से प्रोसेसिंग साईट तक लगभग 300 मीटर लम्बाई एवं 6 मीटर चौड़ाई में एक पहुँच मार्ग बनाने हेतु उपयोग किया गया ।

2-लिगेसी वेस्ट के निस्तारण हेतु सर्वप्रथम एकत्रित कुड़े को विंडरोज बनाकर स्टेबलाईज किया गया तदोपरान्त टोमल का प्रयोग कर कुड़े कि छटनी की गयी छटनी के उपरान्त लगभग 1808 एम.टी आर डी एफ प्राप्त हुआ जिसे 91 ट्को के माध्यम से वेस्ट-टू-एनर्जी प्लाण्ट (विजेन्द्र एनर्जी एण्ड रिसर्च खसरा नं0-463, भूडभराल मेरठ) पर कार्यदायी संस्था द्वारा निस्तारण हेतु भेजा गया। ( जिसकी रिपोर्ट संलग्न है )

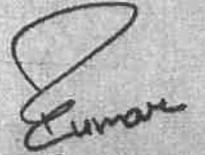
3-छटनी उपरान्त उपलब्ध फाईन अर्थ/खाद रुपी मिटटी जिसकी मात्रा लगभग 4060 एम.टी थी को समाचार पत्र के माध्यम से "पहले आओ पहले पाओ" के सिद्धान्त पर किसानों को नि:शुल्क उपलब्ध कराने की सूचना प्रकाशित कराकर किसानों को उपलब्ध करायी गई किसानों के द्वारा उठाये जाने के बाद शेष खाद को नगर पंचायत ड़ासना के द्वारा पूर्व से रोपित पौधों एवं बसों में प्रयुक्त कर निस्तारित कर दी गई है कॉपी संलग्न है शेष बचे इनर्ट 1083 एम टी का उपयोग नगर पंचायत ड़ासना द्वारा तालाब के किनारे एपरोच रोड बनाने के कार्य हेतु किया गया। विवरण सुलभ सन्दर्भ हेतु तलिका निम्नवत् है :-

कमरा:-2

क्र० सं०	विवरण	मात्रा			
1	लिंगेसी वेस्ट की मात्रा	9026 एम०टी०			
2	निस्तारण की स्थिति	निस्तारित			
3	कार्यदायी संस्था का नाम	मैसर्स मुकेश अर्थ मूवर्स एण्ड कान्ट्रैक्टर			
4	प्रोसेसिंग के पश्चात जनित अपशिष्टों का नगरीय ठोस अपशिष्ट (प्रबन्धन) नियम 2016 के अनुरूप निस्तारण व प्रयोग	क्र० सं०	विवरण	मात्रा (एम०टी० में)	प्रयोग
		1	सी० एण्ड डी० वेस्ट	2075	नगर पंचायत डासना द्वारा तालाब तक एपरोच रोड बनाने के कार्य हेतु।
		2	आर०डी० एफ०	1808	वेस्ट-टू-एनर्जी प्लाण्ट (विजेन्द्र एनर्जी एण्ड रिसर्च खसरा नं०-463, भूडभराल मेरठ) पर कार्यदायी संस्था द्वारा निस्तारण हेतु भेजा गया।
		3	फाईन अर्थ/डस्ट	4060	किसानों को निःशुल्क उपलब्ध कराया गया तथा नगर पंचायत के द्वारा पार्को एवं पौधों में उपयोग किया।
		4	इनर्ट	1083	नगर पंचायत डासना द्वारा तालाब तक एपरोच रोड बनाने के कार्य हेतु।
5	योग	9026			

कृपया उपरोक्तानुसार प्राप्ति स्वीकार करने का कष्ट करें।

संलग्नक- यथोपरि



अधिसासी अधिकारी  
नगर पंचायत डासना  
जनपद-गाजियाबाद

अधिसासी अधिकारी  
नगर पंचायत डासना

अधिसासी अधिकारी  
नगर पंचायत डासना  
जनपद-गाजियाबाद

प्रतिलिपि- जिलाधिकारी महोदय जनपद-गाजियाबाद को सूचनार्थ सादर प्रेषित।

# **Bio-Remediation of Legacy Waste at Dasna Ghazizbad, U.P.**

**Submitted to – Nagar Panchayat Dasna, Ghaziabad, U.P.**  
**Developed By: M/S Mukesh Earth Movrts & Contractors**

**Execution  
of  
Legacy Waste Processing  
At  
Nagar Panchayat Dasna, Ghaziabad, U.P.  
Through  
( Bio-mining Process)**

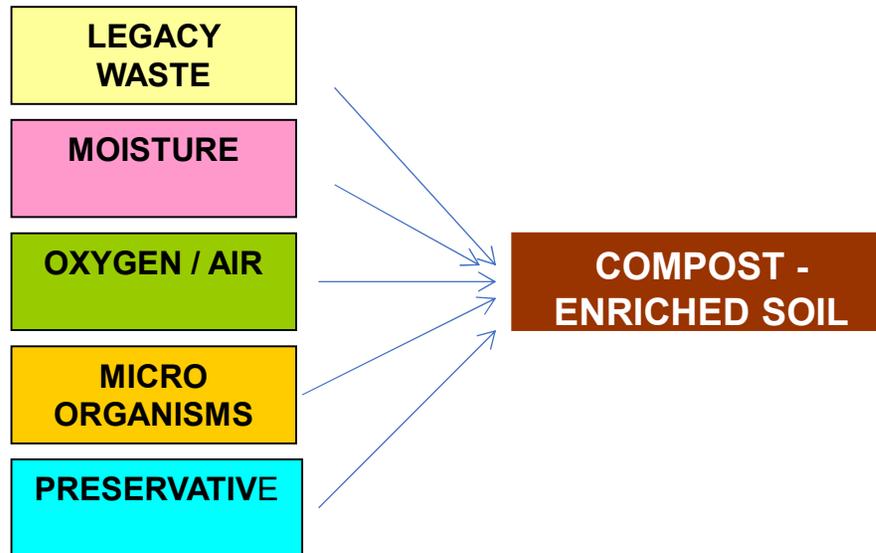
## PROJECT AT A GLANCE

Title	Description
<b>PROJECT TITLE</b>	<b>Bio- mining of Legacy Waste</b>
<b>PROJECT PROMOTER</b>	<b>Nagar Panchayat Dasna, Ghaziabad, U.P.</b>
<b>PROJECT LOCATION</b>	<b>At- Ward No-13, Near Kamela</b>
<b>WASTE QUANTITY</b>	<b>9026 MT. Mix Waste (Approx. )</b>
<b>TECHNOLOGY USED</b>	<b>Bio-mining Process (Bio-Remediation)</b>
<b>AREA OF DUMPSITE</b>	<b>2250 Sq. Meter (Six Locations)</b>
<b>LAND RE-USE</b>	<b>To be develop as Park</b>
<b>ESTIMATED PROJECT COST</b>	<b>38.23 Lakhs</b>

**Existing Waste Dumpsites  
At  
Dasna, Ghaziabad, U.P.  
“Physical condition of dumpsites”**

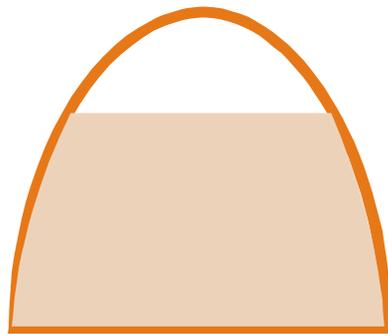
# Bio-Mining Process Biological Process, Windrow formation for stabilization of waste

## Ingredients for Bio Remediation during (Bio-Mining Process)

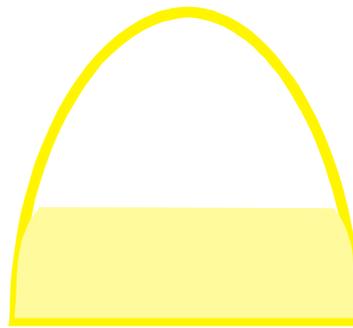


The essential ingredients of a Legacy waste heap are organic substances of MSW, micro organisms, moisture, and oxygen with a little soil and preservative.

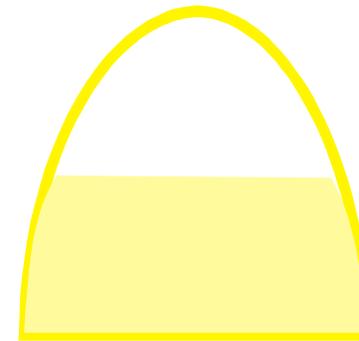
**Display of Appropriate Moisture in Windrows during the Biological Process in processing of Legacy Waste (it is required to maintain 40-50% moisture in the heap during the microbial activity)**



**TOO MOIST**  
for composting



**TOO DRY**  
for composting



**JUST RIGHT**  
for composting

# Work execution of Bio-mining Process, as per Central Pollution Control Board (CPCB) Guidelines

**Step- 1**

Removal of shrubs, grass etc. and removal of large articles from the surface of dumping yard before work execution. Excavation of legacy waste from the dumpsite and formation of windrows, application of bio-culture for microbial activity and addition of preservative. The windrows prepared east to west for better aeration, and spray of water on regular interval to maintain moisture content. (Photos Attached)

**Step- 2**

Picking of recyclable waste, stone, bricks, glass etc. by sanitation workers/ rag pickers during the preparation of windrows or from the surface of dumping yard and windrows.

**Step- 3**

Spray of bio-culture on surface of dumpsite and waste heap to prevent odour problem/ faster degradation and spray of water on alternative days to maintain the moisture content for microbial activity.

**Step- 4**

After proper degradation of organic matter (completion of biological process) segregation of waste through three stage trammel (mechanical process) for segregation of digested waste into various categories like recyclable/ RDF, stone/ C&D waste and decomposed material/ Enriched soil. (Photos Attached)

**Stage- 5**

Enriched soil/ decomposed organic material used by nagar panchayat as organic compost in own parks after and surplus enriched soil gives to local farmers free of cost. (Photos Attached)

**Stage- 6**

Cleaning of segregated plastic and dry waste and disposed to M/S Bijender Energy and Research (Waste to Energy Plant) Meerut, for its end uses to produce energy . (Photos Attached) (Photos Attached)

**Stage-7**

C&D Waste after mechanical segregation was used by Nagar Panchayat administration for construction of approach road and Inerts/ Rijects were handed over to Nagar Panchayat administration for own use. (Photos Attached)

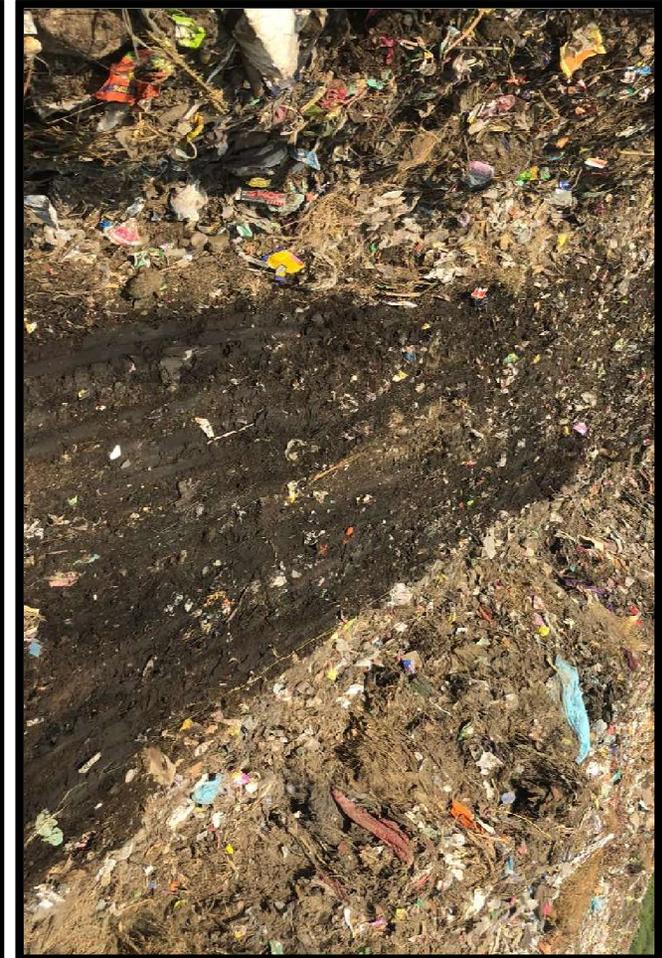
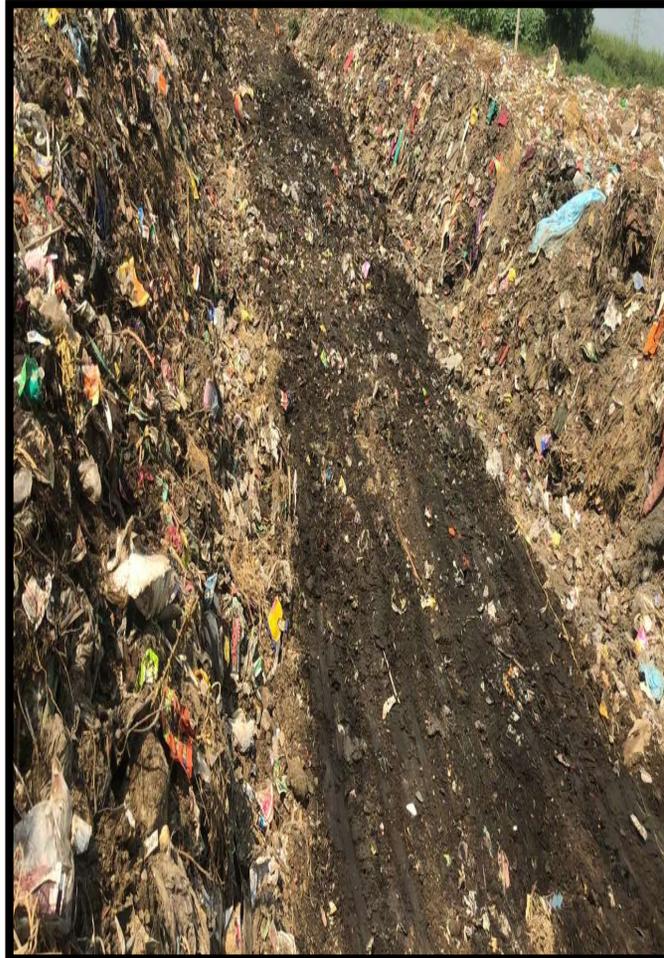
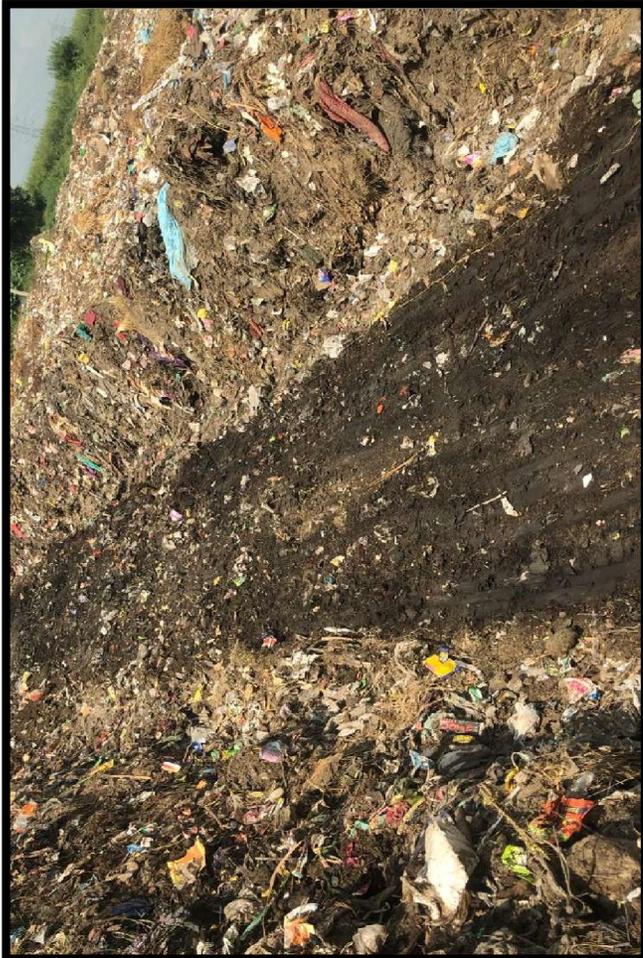
## End Products & its Disposal as per CPCB Norms

End Products	Quantity	Disposed to
Enriched Soil/ Manure	4060 MT (Approx.)	Used in own parks and surplus given to local farmers, free of cost from the processing site
Recyclables	-----	Not segregated, disposed along with RDF
RDF	1808.05 MT	Disposed at Bijender Energy & Research, at Bhoorbaral, Delhi Road, Meerut
C&D Waste	2075 MT (Approx.)	Used by Nagar Panchayat for Road construction
Inert/ Rejects	1083 MT (Approx.)	Pulverize & filling in low laying area by Nagar Panchayat administration



**Display of Windrows (Heap) for  
Stabilization of waste for Bio-Remediation  
of Legacy Waste at dumping site Heap/  
Windrow at Dasna**

**Display of Windrows (Heap) of waste for Bio-Remediation of Legacy Waste at dumping site Heap/ Windrow at Dasna**

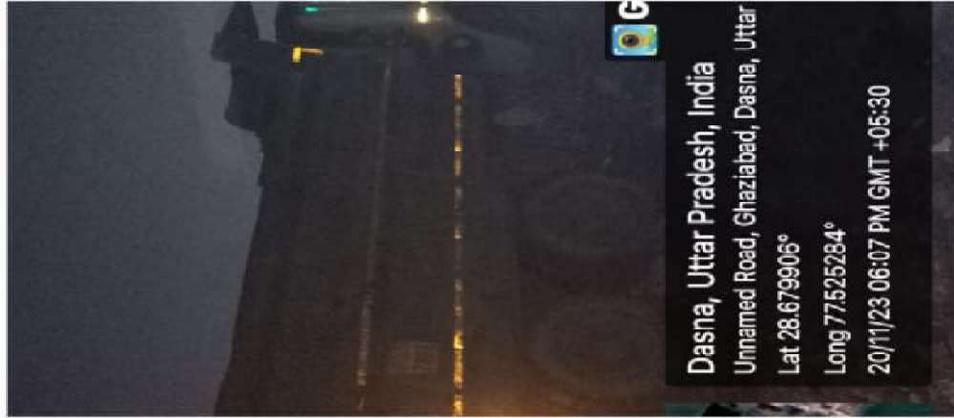
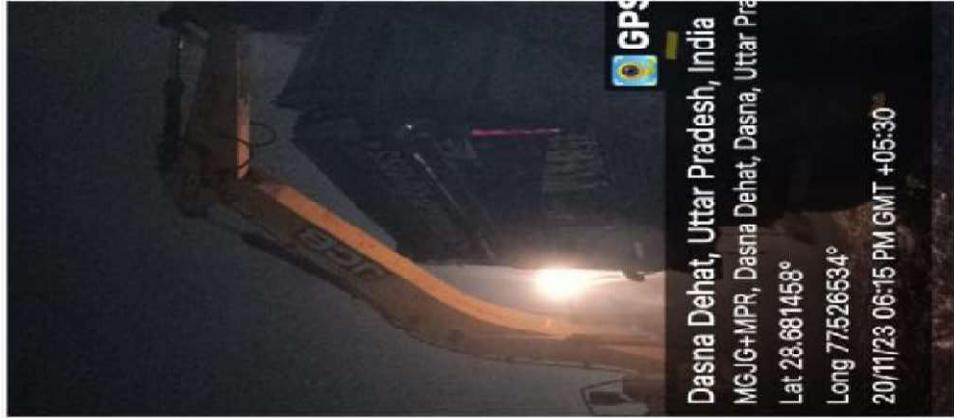
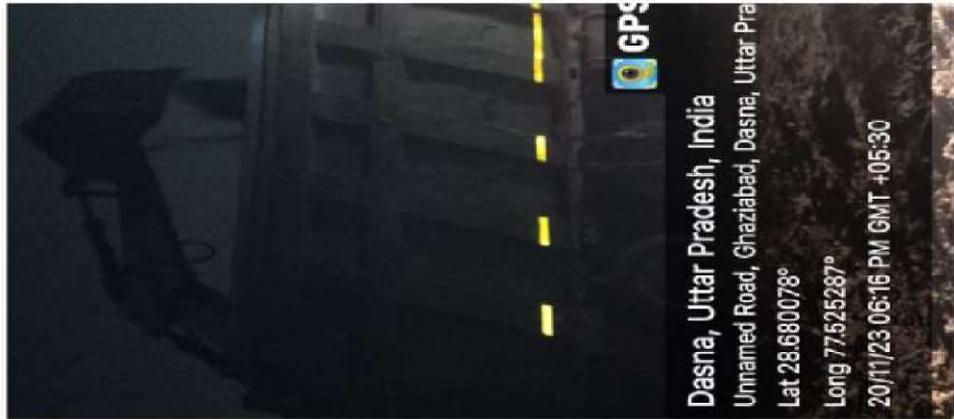


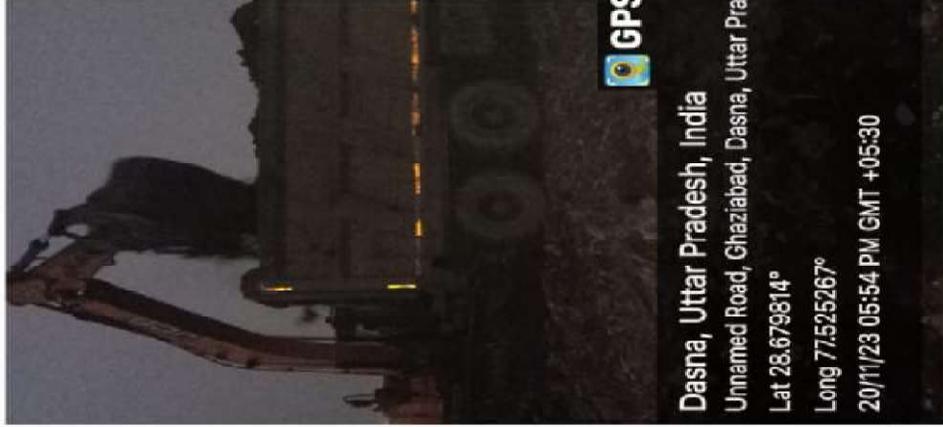
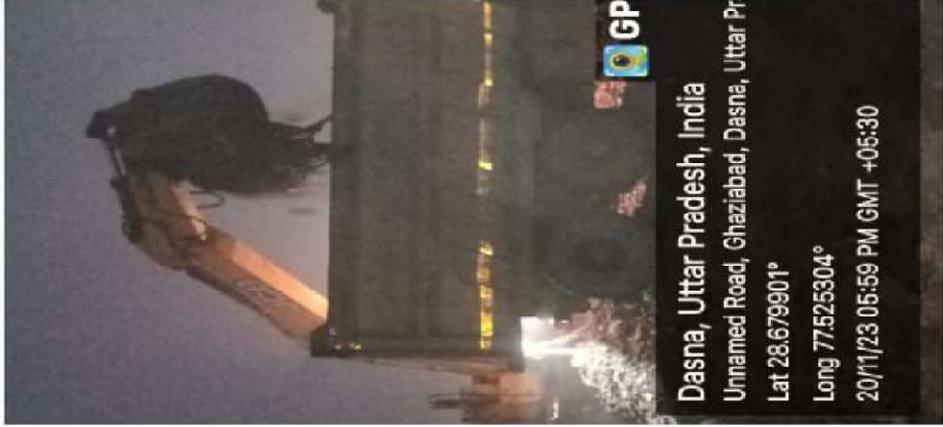
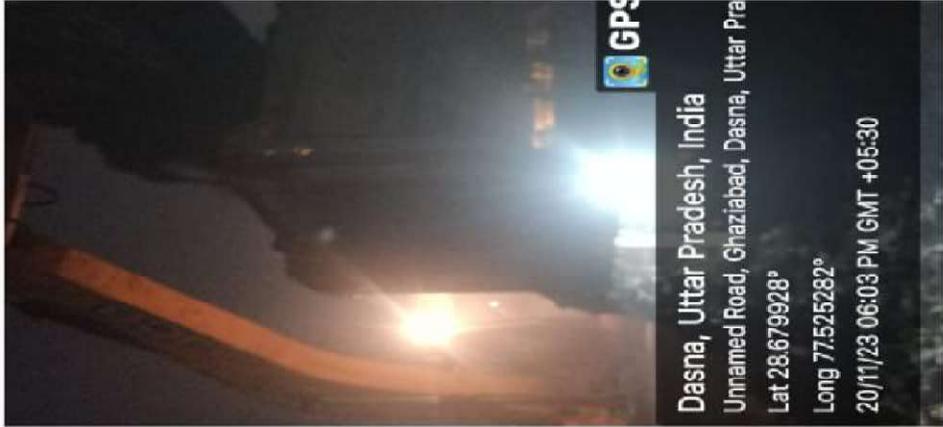
**Mechanical process through  
three stage trammel to segregate  
the digested waste**

**Mechanical process through three stage trammel to segregate the digested waste**



**RDF** transported to the Plant  
for Disposal  
(Photos Attached)





# BIJENDRA ENERGY & RESEARCH

## Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref.:RDFrct./MEM-Lon//2024/01.....

Dated: 05/01/2024.....

## CERTIFICATE OF CO-PROCESSING

### ISSUED TO M/S MUKESH EARTHMOVERS & CONTRACTOR

Bijendra Energy & research is engaged in the co-processing of Refused Derived Fuel (RDF) waste as per the guidelines of Co-processing in Gasification to generate electricity. The hazardous and other waste management and handling Rule- 2016, Plastic Waste Management and Handling rule-2016. We ensure that the above-mentioned RDF is solely disposed in eco- friendly manner.

This is to certify that we have successfully co-processed the quantity 1808.05 MT of Refused Derived Fuel (RDF) received in the month from 20-11-2023 to 01-12-2023 sent by M/s MUKESH EARTHMOVERS & CONTRACTOR at our Bijendra Energy & Research plant in Khasra No. 463, Near Vill. Bhoorbaral, Delhi Road Meerut- Uttar Pradesh.

Material Refused Derived Fuel (RDF Waste)

Oty: 1808.05 MT

Enclosed: RDF Receipt Detail

For Bijendra Energy & Research  
*Narayan Kumar*  
Authorised Signatory

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh  
Web: www.bijendra.com, email: info@bijendra.com, Mobile: +91 9627278787

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Ref.: RDFrect./MEM-Loni//2024/02

Dated: 05/01/2024

## RDF RECEIPT

This is to certify that, we have received RDF from M/s Mukesh Earthmovers & Contractors having Registered Office at C-27, Indirapuri Loni Ghaziabad-201102 from their work site Nagar panchayat Dasna, Ghaziabad in 26<sup>th</sup> of November 2023 to 01<sup>st</sup> December 2023. Detailed date and weight wise as mentioned below:

S. No.	Vehicle No.	Challan No.	Material Received on	Net Weight (KG)
1	HR3825274	161	20-11-2023	29265.00
2	UP16FT8526	163	20-11-2023	18115.00
3	HR3825274	164	20-11-2023	30000.00
4	UP16FT8150	165	20-11-2023	13785.00
5	UP16FT3070	166	20-11-2023	13785.00
6	UP16FT8526	167	20-11-2023	13785.00
7	PB05AQ4930	168	20-11-2023	13785.00
8	UP16CT4339	169	20-11-2023	13785.00
9	HR3825274	170	20-11-2023	13785.00
10	UP16FT8525	173	20-11-2023	13785.00
11	UP16FT8786	174	20-11-2023	13785.00
12	UP16FT8150	176	20-11-2023	13785.00
13	UP16FT7886	177	20-11-2023	13785.00
14	UP16FT3070	179	20-11-2023	13785.00
15	UP16FT8526	180	20-11-2023	13785.00
16	HR3825274	181	20-11-2023	13785.00
17	UP16FT8525	183	20-11-2023	13785.00
18	UP16CT4339	184	20-11-2023	13785.00
19	UP16FT8150	185	20-11-2023	13785.00
20	PB05AQ4930	186	20-11-2023	13785.00
21	UP16FT3070	187	20-11-2023	13785.00
22	UP16FT7886	188	20-11-2023	13480.00
23	HR3825274	189	21-11-2023	23795.00
24	HR3825278	190	21-11-2023	23390.00
25	HR3825274	191	21-11-2023	21690.00
26	UP16FT3070	193	21-11-2023	23695.00
27	PB05AQ4930	194	21-11-2023	15050.00
28	HR55AJ7698	195	21-11-2023	17925.00
29	HR3825274	196	21-11-2023	21690.00
30	HR55AG7698	197	21-11-2023	24195.00
31	HR55AG7691	198	21-11-2023	23840.00

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh  
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RDFrect./MEM-Loni//2024/02

05/01/2024

Ref.: ..... Dated: .....

32	HR38Z5274	199	21-11-2023	24095.00
33	PB05AQ4930	201	21-11-2023	23295.00
34	HR38Y3942	202	21-11-2023	24315.00
35	HR38Y3948	203	21-11-2023	26330.00
36	HR38Z5274	204	21-11-2023	23240.00
37	HR38Y3942	205	21-11-2023	20715.00
38	PB05AQ4930	207	21-11-2023	18080.00
39	HR55AG7698	208	21-11-2023	14810.00
40	HR38Y3942	209	21-11-2023	17340.00
41	PB05AQ4930	210	21-11-2023	20270.00
42	HR55AG7769	211	21-11-2023	23500.00
43	HR55AG7692	212	21-11-2023	15760.00
44	HR55AG7698	213	21-11-2023	14460.00
45	HR38Y3948	215	21-11-2023	14460.00
46	HR38Y3942	216	21-11-2023	15760.00
47	HR55AG7698	218	21-11-2023	15635.00
48	HR55AG7692	219	21-11-2023	16195.00
49	PB05AQ4930	221	21-11-2023	19740.00
50	PB05AQ4938	222	21-11-2023	17020.00
51	HR38Z5274	223	21-11-2023	17020.00
52	HR55AG7698	224	21-11-2023	28325.00
53	HR55AG7692	225	21-11-2023	28345.00
54	HR38Z5274	226	21-11-2023	18430.00
55	PB05AQ4930	227	21-11-2023	21435.00
56	HR55AG7692	228	21-11-2023	17340.00
57	PB05AQ4938	229	21-11-2023	21655.00
58	UP-19B9284	230	30-11-2023	16375.00
59	HR74A8543	231	30-11-2023	24230.00
60	HR38V3254	233	30-11-2023	22990.00
61	HR55AG7698	234	30-11-2023	26160.00
62	HR55AJ007	235	30-11-2023	25194.00
63	HR55AC7927	237	30-11-2023	25055.00
64	HR38Z5274	238	30-11-2023	23050.00
65	HR38Y3942	239	30-11-2023	21635.00
66	HR47D8628	240	30-11-2023	25975.00
67	UP19D8854	241	30-11-2023	24630.00
68	UP19D9284	242	30-11-2023	22920.00
69	PB4AQ4930	243	30-11-2023	22620.00
70	HR38Z5274	244	30-11-2023	24250.00

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Ref:.....  
 RDFrct./MEM-Loni//2024/02

Dated:.....  
 05/01/2024

71	HR55AC7927	245	30-11-2023	25370.00
72	HR74A8543	246	30-11-2023	17585.00
73	UP19D8854	247	01-12-2023	12085.00
74	HR3875274	248	01-12-2023	17825.00
75	HR55AJ0007	249	01-12-2023	22924.00
76	PB04AQ4930	250	01-12-2023	23940.00
77	HR74A8543	251	01-12-2023	24225.00
78	HR47D8628	252	01-12-2023	22390.00
79	HR38V3257	253	01-12-2023	17000.00
80	HR38Y3942	254	01-12-2023	16725.00
81	HR55AC7927	255	01-12-2023	22550.00
82	HR74A9688	256	01-12-2023	22080.00
83	UP19D9284	258	01-12-2023	21810.00
84	HR38A5538	259	01-12-2023	22505.00
85	HR55BC8860	260	01-12-2023	22800.00
86	HR55AG7698	263	01-12-2023	21085.00
87	HR55AJ0007	265	01-12-2023	21989.00
88	UP19D8854	266	01-12-2023	22840.00
89	PB04AQ4930	268	01-12-2023	22900.00
90	HR38Y3942	269	01-12-2023	24575.00
91	UP19D8854	271	01-12-2023	25935.00
			<b>Total</b>	<b>1808052.00</b>

For Bijendra Energy & Research  
*Nayan Kumar*  
 Authorised Signatory

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# Enriched Soil/ Manure is given to farmers, free of cost from the processing site

257

## कार्यालय नगर पंचायत ड़ासना जनपद-गाजियाबाद

Email ID-nafarpanchayatdasna@gmail.com

पत्रांक: 517 / नपडा- / 2023-2024

दिनांक-20/12/2023

### सार्वजनिक सूचना आम

सर्वसाधारण को सूचित किया जाता है कि नगर पंचायत ड़ासना में कमेले की भूमि पर सरकारी ट्रॉस्कारमर के निकट लिंगेसी वेस्ट के किये गये निस्तारण के पश्चात अवशेष उर्वरक मिश्रित मिट्टी लगभग 3700-4200 मेट्रिक टन को कृषि भूमि में खाद के रूप में प्रयुक्त करने हेतु "जहाँ है जैसी है" एवं "पहले आओ पहले पाओ" के सिद्धान्त पर नगर पंचायत ड़ासना के काजी वाले तालाब के निकट नगर पंचायत ड़ासना की भूमि से इच्छुक कृषकों/किसान को निःशुल्क उठाकर ले जाने की स्वीकृति प्रदान करती है। इच्छुक किसान 07 दिन के अन्दर या स्टोक समाप्त होने तक उक्त अवशेष उर्वरक मिश्रित मिट्टी को ले जा सकते हैं बशर्ते उक्त मिट्टी को कृषि भूमि में ही प्रयुक्त की जाये। शेष शर्तें जानकारी नगर पंचायत ड़ासना के कार्यालय से प्राप्त की जा सकती है।

अधिशायी अधिकारी  
नगर पंचायत ड़ासना  
गाजियाबाद।

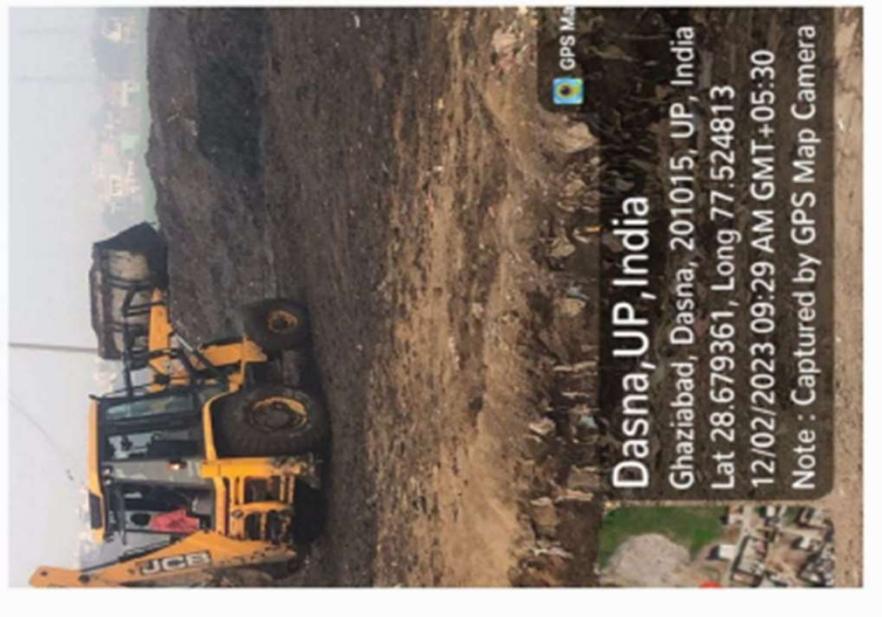
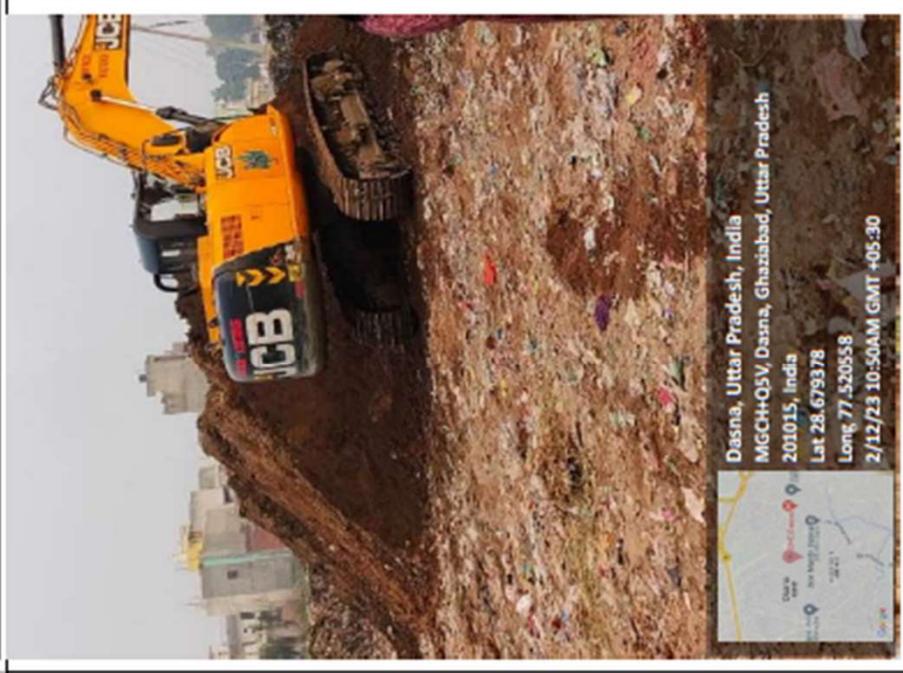
प्रतिलिपि- निम्न लिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु:-

- 1- नोटिस बोर्ड पर सूचना चरपा करने हेतु।
- 2-सम्पादक, दैनिक हिन्द आत्मा को इस आशय से कि समाचार पत्र में न्यूनतम स्थान पर प्रकाशित करने हेतु एवं बिल डीएवीपी दरों पर भुगतान हेतु प्रस्तुत करें।

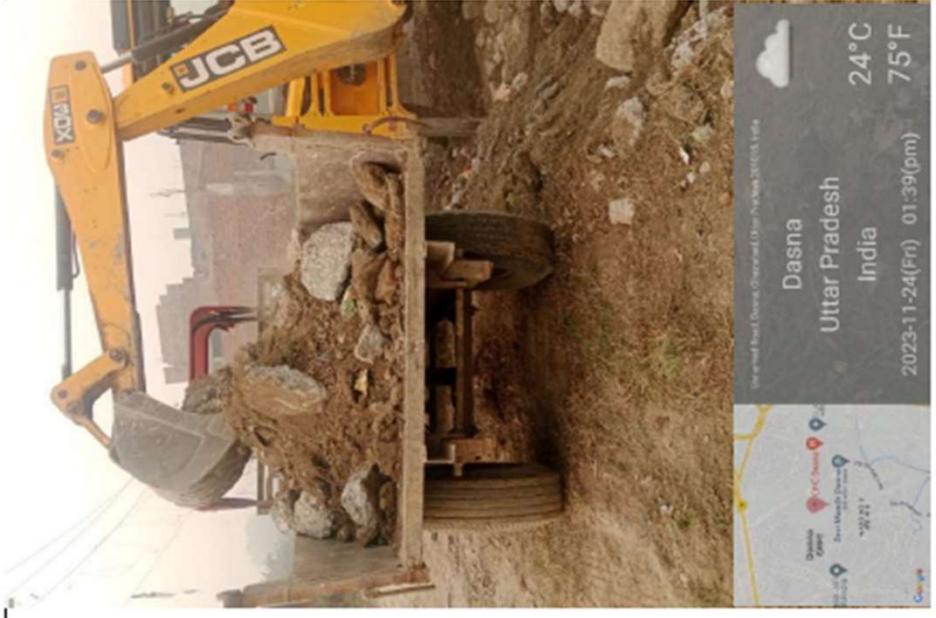
  
अधिशायी अधिकारी  
नगर पंचायत ड़ासना  
गाजियाबाद।



# Meeting with Farmers to Take Bio-Earth/Good Earth



# Construction of Approach Road/ filling low laying area by using C&D Waste and Inert





क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- [www.uppcb.com](http://www.uppcb.com), e-mail: [roghaziabad@uppcb.in](mailto:roghaziabad@uppcb.in)

संदर्भ संख्या : 380 / NGT-135 / 2024

दिनांक 28/05/2024

सेवा में,

अधिकाारी,  
नगर पंचायत-डासना,  
गाजियाबाद।

**विषय:** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 30 / 2022 अफसर अली बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 20.05.2024 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० एन०जी०टी०, नई दिल्ली द्वारा पारित आदेश के अनुपालन में इस कार्यालय के प्राधिकृत अधिकारियों द्वारा आपकी उपस्थिति में स्थलीय निरीक्षण दिनांक 25.05.2024 को किया गया। तत्कम में आप द्वारा ई-मेल दिनांक दिनांक 28.05.2024 के माध्यम से प्रेषित सूचनाओं के क्रम में निम्नलिखित बिन्दुओं पर सूचनाएं वाछित हैं:-

1. आप द्वारा निस्तारित लीगेसी वेस्ट की प्रोसेसिंग एवं निस्तारण हेतु कार्यदायी संस्था को निर्गत वर्कआर्डर की प्रति।
2. प्रश्नगत तालाब के निकटवर्ती क्षेत्र से जनित अपशिष्ट जल के निकासी हेतु निर्मित अस्थायी कच्चे ड्रेन को स्थायी रूप से पक्का किये जाने के सम्बन्ध में समयबद्ध क्रियान्वयन कार्यक्रम।
3. प्रश्नगत तालाब के जीर्णोद्धार हेतु प्रस्तावित कार्य योजना का विवरण।
4. प्रस्तावित एस०टी०पी० का तकनीकी विवरण/डिजाइन डिटेल तथा उक्त की स्थापना हेतु समयबद्ध क्रियान्वयन कार्यक्रम।
5. नगरीय क्षेत्र से जनित ठोस अपशिष्टों की दैनिक मात्रा एवं नगरीय ठोस अपशिष्ट प्रबन्धन नियम 2016 के अनुसार उक्त के निस्तारण हेतु स्थापित व्यवस्था का विस्तृत विवरण।

अतः आपसे अपेक्षा की जाती है कि उपरोक्त सूचनाएं इस कार्यालय को यथाशीघ्र प्रेषित करने का कष्ट करें। उल्लेखनीय है कि संदर्भित प्रकरण सुनवाई हेतु दिनांक 30.05.2024 को पुनः सूचीबद्ध किया गया है।

भवदीय

(विकास मिश्र)  
क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010